

(a) the criteria followed by the Government for providing financial assistance to the States for construction of buildings and laboratories in schools under the National Education Programme;

(b) whether no provision has been made to provide financial assistance for constructing buildings for new schools opened after the year 1986-87 under the said programme;

(c) whether Rajasthan Government have sent any proposal to Government for the construction of buildings and laboratories in schools; and

(d) if so, the reaction of Government thereto?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b). Normally, the Central Government does not provide financial assistance for construction of school buildings and laboratories. However, under the Border Area Development Programme (BADEP), in the States of Gujarat, Jammu & Kashmir, Punjab and Rajasthan, financial assistance is being provided for the above purposes.

(c) and (d). An amount of Rs. 10 crores has been allocated during the year 1991-92 to Government of Rajasthan, under (BADEP) for proposals which include construction of school buildings, laboratories and upgradation of facilities in schools.

[English]

Pollution Control Devices in Visakhapatnam

4242. SHRI M.V.V.S. MURTHY: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Visakhapatnam Steel Plant, the Hindustan Petroleum Corporation Limited and the Hindustan Zinc Limited in Visakhapatnam city of Andhra Pradesh have installed pollution control devices;

(b) if so, the details thereof; and

(c) if not, the action taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): (a) and (b). The Visakhapatnam Steel Plant has installed pollution control devices on all its major processes for complying with the effluent and emission standards. Hindustan Zinc Limited have installed the double conversion double absorption process followed by a tail-end scrubber, for controlling sulphur dioxide emissions. The Hindustan petroleum Corporation have the necessary equipment in all its processes to comply with the prescribed standards, except for the standard prescribed for sulphur dioxide emissions. The unit has initiated action to comply with this standard by 1992-93.

(c) does not arise.

Eklakhi-Balurghat Railway Line

4243. SHRI SUBRATA MUKHERJEE: Will the Minister of RAILWAYS be pleased to state:

(a) the progress of construction of the Eklakhi-Balurghat railway line;

(b) total amount allotted for this project during the last three years;

(c) the amount allotted for the project during 1992-93; and

(d) the time by which it is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) Only earth works between Eklakhi and Gazole has been done so far.

(b) Rs. 3,000/-.

(c) Rs. 1,000/-

(d) completion of the project will depend upon availability of resources in the coming years.

[*Translation*]

Fire Arms to Forest Guards

4244. SHRI HARI KEWAL PRASAD:
Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government propose to provide fire arms to forest guards for security purposes;

(b) if so, the details thereof including the States where such arms are provided; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): (a) to (c). A centrally sponsored scheme 'Development of Infrastructure for Protection of Forests against Biotic Interference' is under implementation in all the State/U.Ts. Under the scheme, the States are provided financial assistance for procurement of fire arms in addition to transport and communication equipments.

[*English*]

Economic and Geographic Study of Bihar

4245. SHRI ANAND RATNA MAURYA:
SHRI KAMLA MISHRA MADHUKAR:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the University of Delhi has been asked to prepare a research paper on

the economical and geographical condition of Bihar with the foreign aid;

(b) if so, the progress of the work at present and the time by which its publication is likely to be available;

(c) whether universities of Bihar or Bihar Research and Development Council has been consulted in this regard;

(d) if so, the advice received from them; and

(e) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (e). The information is being collected and will be laid on the Table of the House.

Assistance to Voluntary Organisations for Health Programmes

4246. SHRI V.S. VIJAYARAGHAVAN:
Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the names of the voluntary organisations engaged in implementing various health programmes, State-wise; and

(b) the financial assistance provided to such organisations separately since 1989 for each of the programmes?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): (a) and (b). The information is being collected and will be laid on the Table of the House.

[*Translation*]

Olchiki Script

4247. SHRI KRISHNA MARANDI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the script of language of